

ITEM NO.1501

COURT NO.3

SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 3592/2019

COMMANDING OFFICER,
RAILWAY PROTECTION SPECIAL FORCE MUMBAI

Appellant(s)

VERSUS

BHAVNABEN DINSHBHAI BHABHOR & ORS.

Respondent(s)

(IA No. 5108/2018 - I/A FOR SEEKING VARIATION OF THE ORDER)

Date : 26-09-2023 This matter was called on for pronouncement of judgment today.

For Appellant(s) Mr. Jitender Kumar Tripathi, Adv.
Mr. Amrish Kumar, AOR

For Respondent(s) Ms. Prerana Chaturvedi, AOR
Mr. Jaitunkumar N. Patel, Adv.

Hon'ble Mr. Manoj Misra pronounced the reportable judgment of the Bench comprising Hon'ble Mrs. B.V. Nagarathna and His Lordship.

The appeal is dismissed in terms of the signed reportable judgment.

Pending applications, if any, stand disposed of.

(SWETA BALODI)
COURT MASTER (SH)

(R.S. NARAYANAN)
ASSISTANT REGISTRAR

(Signed reportable judgment is placed on the file)